

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 19th July, 1978.

NOTIFICATION
(INCOME-TAX)

No.2425 (F.No.139/28/77-IT.AI): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification Nos.679(F.No.137/2/74-IT.AI) dated 20.7.74 and 1929 (F.No.191/48/76-IT.A.I) dated 12th August, 1977, as amended from time to time:-

Existing entries under columns (1), (2) and (3) against S.No.1-A shall be substituted by the following entries:-

<u>INCOME TAX</u> <u>COMMISSIONER</u> <u>(1)</u>	<u>HEADQUARTERS</u> <u>(2)</u>	<u>JURISDICTION</u> <u>(3)</u>
1-A Jullundur	Jullundur	1. Distt .I, Jullundur, 2. Distt.II, Jullundur, 3. Special Circle, Jullundur. 4. Estate Duty-cum-Income-tax Circle, Jullundur. 5. Hoshiarpur. 6. Phagwara. 7. Bhatinda. 8. Ferozepur. 9. Moga. 10. Abohar. 11. Mansa.

This notification shall take effect from 1.8.1978.

Sd/-

(M.SHASTRI)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

To

The Manager, Govt.of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden,) New Delhi.

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- 2.Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
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9. The Chief Controller of Accounts, C.B.D.T., H-Block, Vikas Bhavan, New Delhi

AUTHORISED FOR ISSUE.

Sd/-
(V.P.VASWANI)
SECTION OFFICER

ASSTT. DIRECTOR OF INSPECTION (RS&P). No.GC/IT(AI)/2514/317/RSP/78.